

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-1310/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Unnati Strategic Ventures LLP **.....Applicant**

Vs.

M/s Kalptaru Pvt. Ltd. **.....Respondent**

Order delivered on 03.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Shreyas Mehrotra, Adv.
Mr. Sunit Kumar Mondal. Adv.

For the Respondent :

ORDER

Issue notice. Process dasti as well as through e-mail. In the meanwhile, the learned counsel for the applicant undertakes to file the certificate of registration of IP within one week. For further consideration on 30.10.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

